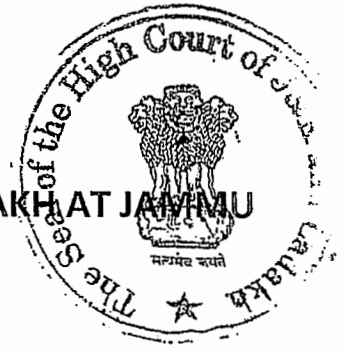


HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.: MA 88/2013

	Titled	
Oriental Insurance co. Ltd	V/s	Manjeet Singh & Ors.
..... Petitioner/Appellant(s)	 Respondent(s)

Notice to the respondent (s): -

1 Manjeet Singh S/O Late Sh. Rawail Singh
R/O Sector No. 7, Gali No. 14, Near Lakshmi Saw Mill,
Main Road, Nanak Nagar, Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 27.12.2024 09.30 A.M. or the next working day if 27.12.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 06th day of December, 2024 at Jammu.

Sandeep Kour
6/11/24
6 (Sandeep Kour)
Registrar Judicial
Registrar (Judl.)
High Court of J&K and Ladakh
High Court of J&K
JAMMU.

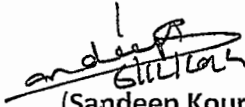
No.:- 10781

Dated:- 07/12/2024

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 168 dated 02-12-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.


(Sandeep Kour)
Registrár Judicial
High Court of J&K and Ladakh
High Court of J&K
JAMMU.